Website: https://nclat.nic.in/



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 02.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 776 of	Jalesh Kumar Grover Resolution Professional for GPI	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
	2022 & I.A. No.	Textiles Ltd.		
	3001 of 2022	Vs.		
		The Hongkong and Shanghai		
		Banking Corporation Ltd. & Ors.		
	Part Heard			
		With		
2.	Comp. App. (AT)	Lalan Kumar Singh	Pulkit Deora	Abhishek Anand
	(Ins) No. 142 of	Vs.		Karan Kohli
	2023 & I.A. No.	Jalesh Kumar Grover		Sahil Bhatia
	526, 2223 of 2023	Resolution Professional GPI		Vaibhav Mendirataa
	(W241- D-64-)	Textiles Ltd. & Ors.		
	(With Defects) Part Heard			
	Part Heard			
3.	Comp. App. (AT)	Armaan Casa Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua
	(Ins) No. 1450 of	Vs.		Abhimanyu Bhandari
	2022 & I.A. No.	Ireo Pvt. Ltd.		Ananya Sikri
	4561, 4562, 4563			
	of 2023			
	Part Heard			
4.	Comp. App. (AT)	Lalan Kumar Singh	Pulkit Deora	Karan Kohli
	(Ins) No. 66 of	Vs.		
	2023 & I.A. No.	Jalesh Kumar Grover		
	2220 of 2023	Resolution Professional GPI		
		Textiles Ltd.		
	Part Heard			

Website: https://nclat.nic.in/

				website: https://nciat.mc.in/
5.	Comp. App. (AT)	Lalan Kumar Singh	Pulkit Deora	Abhishek Anand
	(Ins) No. 781 of	Vs.		Abhirup Das Gupta
	2023 & I.A. No.	Jalesh Kumar Grover		Manish Jain
	3795 of 2023	Resolution Professional GPI		
		Textiles Ltd. & Ors.		
	Part Heard			
6.	Comp. App. (AT)	Niraj Rathore & Anr.	Varsha Banerjee	Sandeep Vij
	(Ins) No. 859 of	Vs.		Nimish Kumar
	2024	Ankit Goel & Ors.		Nihaj C
	Part Heard			
		With		
7.	Comp. App. (AT)	Niraj Rathore & Anr.	Mahima Ahuja	Amar Vivek
	(Ins) No. 708 of	Vs.		Ritika Gaur-R1
	2024	Ankit Goel & Ors.		Akshay Joshi
				Akhand Pratap Singh-
	Part Heard			R2

By order of Hon'ble Chairperson -Sd/-Registrar